

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 404/2017 in CP 405/241-242/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **P. RAMANI**

v/s.

DHARMISHTA MITHRAN (NGO) & ORS.

SECTIONS OF COMPANIES ACT; SECTION 241-242 OF THE COMPANIES
ACT, 2013

ORDER

21. MA 404/2017 in CP 405/241-242/2017

None present. List this matter on 14.8.2018.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

